

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1580
TO BE ANSWERED ON 31.07.2024**

UNDERPASSES ON GANGAPUR CITY RAIL ROUTE

†1580 SHRI MURARI LAL MEENA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of number of underpasses on Dausa-Gangapur city rail route, location-wise;**
- (b) the steps taken/being taken by the Government to provide relief from blockade of road caused by underpass flooding on the said route;**
- (c) whether the Government is planning to construct a new underpass in Dungerpur(Lalsot) area keeping in view the problems of the people; and**
- (d) if so, the time by which it is likely to be constructed and if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): Presently, total 66 Nos. of Road Under Bridge (RUB)/Underpass exist on Dausa-Gangapur city rail line.

Railways have taken several remedial measures to mitigate the problem of water logging in subways. Adequate drainage arrangement has been made as integral part of planning of new Road Under Bridge (RUB)/Subways. In existing RUBs/subways remedial measures like

water flow diversion to nearby bridge and nallahs/drains, provision of cover shed on approach roads, provision of hump at entry to Road under Bridge (RUB), provision of cross drains, sealing of joints etc. have been made as per feasibility, suitability and site requirements. Pumping arrangement has also been made for identified RUBs, to drain out water expeditiously. In addition, Manning of vulnerable LHS are also being done with provision to stop road traffic in exceptional/unusual rainfall situation for safety of road users.

At Dungerpur (Lalsot) the work of construction of 01 No. RUB /Underpass between Deedwana-Lalsot on Dosa-Gangapur section has been sanctioned.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
